

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/294/ (IB)/2017
NAME OF THE PETITIONER(S) : AMTEX DYE CHEM INDUSTRIES
NAME OF THE RESPONDENT(S) : ROHINI TEXTILES INDUSTRIES
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYA NARAYANA }
FOR } COUNSEL FOR PETITIONER A.C. Sathya Narayana
A.K. MYLSAMY }
2. M/s. T. Srinivasa Raghavan }
& Associates } Counsel for Respondent E. Raghavan

ORDER

Shri A G Sathya Narayana, counsel for petitioner present. Counsel for respondent present. Heard both the sides. Order is reserved.

(K. Anantha Padmanabha Swamy)
Member (Judicial)